

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/2397(CHE)/2023

PETITION NUMBER : CP(IB)/1515(CHE)/2018

NAME OF THE APPLICANT : Sanjiv Kumar Gupta

**NAME OF THE RESPONDENT(S) : Commissioner (Industrial Area Local
Authority) & Anr**

**UNDER SECTION : Sec 60(5) & 238 of IBC, 2016 r/w Rule 11 of
NCLT, Rules 2016**

ORDER

Ld. Counsel Mr. Rohan Rajasekaran for the Applicant. Ld. Counsel Ms. R. Aishwarya from the office of Ld. Counsel Mr. A.G. Sathyanarayana is present.

Case Heard.

List the Application for hearing on **04.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk